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Title: Need to allocate funds under Special Component Plan for overall development of SCs/STs in the country.

DR. MANDA JAGANNATH (NAGARKURNOOL): Government of India had introduced the Special Component Plan (SCP) in 1979 with the concept and objective of overall development of SCs/STs, and to raise them above the poverty line. Special Component Plan was designed to channelise the flow of outlay and benefits from the general sector in the Plans of States and Central Ministries at least in proportion to the Population of SCs and STs both in physical and financial terms.

According to the Expenditure Volume I and II 2009-2010 the Total Plan Expenditure of Government of India is Rs 2,12,431. As per SCP guidelines the due share should have been Rs 34,413.822 Crores whereas the allocation was Rs. 15,280.08 Crores only and denying of Rs 19133.74 Crores during the Period from 2005-2006 to 2009-2010. Out of 75 departments in the Union Ministry only 16 departments have allocated amount under SCP, 9 departments have allocated token amount of 5%. I request the Government of India to see that all the Ministries of the Government of India allocate funds as per the guidelines of SCP/Tribal Sun Plan. The State Governments should also allocate the funds for SCP/TSP as per the guidelines of SCP to achieve the very objective of introduction of SCP/TSP.